

(16)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 24/10/19 at 2PM

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/343/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : SUNDARESAN NAGARAJAN RP (P DOT G
CONSTRUCTIONS PVT LTD)
NAME OF THE RESPONDENT(S) : SAI TRADING & INTERIORS & 2 OTHERS
UNDER SECTION : Sec 43, 45 & 49 of IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	S. Sathishwaran	Counsel for respondents	f. felwally and
	Sundaresan Nagarajan	Resolution Professional	Nagarajan
	Ravi Rajappan	Counsel for RP	Ravi

ORDER

Post the Application on tomorrow, 25.10.2019 at "0200 PM".

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)